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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/197/2016  
NAME OF THE PETITIONER(S) : East India Investment Holding Pte. Ltd & another  
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 8 others  
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1.	Indhumathy P.	Counsel for Respondents 3-6	
2.	S. Aravindan for Fox Munk & Associates.	Counsel for Petitioners	
3.	SANDEEP KUMAR for Cibi Vishwa	counsel for R2	
4.	K. RAMABHAY G. V. MOHAN KUMAR	Counsel for Respondent No. 1	

**ORDER**

Counsel representing both the sides are present. Both the sides sought time for submitting arguments. Time enlarged at their request. Put up on **04.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)